

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 181 of 2020

IN THE MATTER OF:

Employees State Insurance Corporation

....Appellant

Vs.

DCS International Pvt. Ltd.

....Respondent

Present:

For Appellant: Nemo

For Respondent: Nemo

O R D E R

07.02.2020: There being no appearance on behalf of the parties, let the appeal be posted 'for admission (fresh case)' on **18th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn